

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO.1360  
TO BE ANSWERED ON 14<sup>TH</sup> DECEMBER, 2022**

**BENEFICIARIES UNDER NFS**

**1360. DR. VISHNU PRASAD M.K.:**

**SHRI CHANDRA PRAKASH CHOUDHARY:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) the number of beneficiaries under the National Food Security (NFS) scheme in various States of the country including Tamil Nadu during the last two years;**
- (b) the State-wise details of foodgrains distributed/ funds allocated under the said scheme in the country from January 01, 2020 till date;**
- (c) the quantum of foodgrains allocated and distributed after announcement of distribution of free foodgrains during the lockdown along with the number of people benefited there from, State-wise; and**
- (d) the present status of One Nation One Ration Card?**

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

**(a): A statement indicating the State/Union Territory (UT)-wise number of beneficiaries covered under the National Food Security Act, 2013 (NFSA) during the last two years is at Annexure-I.**

**(b): A statement indicating the allocation of foodgrains under the National Food Security Act, 2013 for the financial year 2019-20 to 2022-23 (Upto November, 2022) is at Annexure-IIA to Annexure-IID.**

States are allocated foodgrains at subsidized rates under the National Food Security Act, 2013 and the Other Welfare Schemes (OWS). Difference between Economic Cost and Central Issue Price (CIP), at which foodgrains are issued to States, is reimbursed to Food Corporation of India (FCI) as food subsidy. In case of Decentralized Procurement (DCP) States, food subsidy is directly released to States by Government of India for quantity of foodgrains procured and distributed by them under NFSA and OWS. FCI further releases funds to States for quantum of foodgrains received by FCI from them for Central Pool.

Central Government also provides Central assistance to States/Union Territories under the scheme "Assistance to State Agencies for intra-state movement of foodgrains and FPS dealers' margin under NFSA" for meeting expenditure on intra-State movement and handling of foodgrains and fair price shop dealers' margin as per the Food Security (Assistance to State Governments) Rules, 2015 amended from time to time.

The Budget Estimate, Revised Estimate and Actual Expenditure under Food Subsidy and Central assistance under the scheme "Assistance to State Agencies for intra-state movement of foodgrains and FPS dealers' margin under NFSA" for the financial year 2019-20 to 2022-23 are at Annexure-III.

(c): In view of the outbreak of Covid-19, Central Government has allocated foodgrains to all the States/UTs for about 80 crore persons under Pradhan Mantri Garib Kalyan Anna Yojana (PM-GKAY), for distribution among beneficiaries covered under the NFSA (i.e. Antyodaya Anna Yojana and Priority Category Households). Under the PMGKAY, the households covered under the NFSA are entitled to receive 5 kg of foodgrains (rice / wheat) per person per month, free of cost. The entitlement of foodgrains under PM-GKAY is in addition to their entitlement under NFSA (i.e. 35 kg of foodgrains per month per AAY household and 5 kg of foodgrains per person per month for Priority Households @ Rs.3/2/1 per kg for rice/ wheat/ coarsegrains).

In addition to this, as part of the Economic measures (Atma Nirbhar Bharat), allocation of foodgrains, free of cost, had been made to all the States/Union Territories, for the month of May and June, 2020, for stranded migrants who are not covered under the National Food Security Act, 2013 or any other State scheme PDS Cards. Such beneficiaries were eligible for 5 kg of foodgrains per person per month. Identification of such beneficiaries and distribution of foodgrains to them was the responsibility of concerned State Government or Union Territory Administration.

A statement indicating the State/UT-wise allocation of foodgrains under the PMGKAY and ANB is at Annexure-IVA to Annexure-IVB.

(d): The One Nation One Ration Card (ONORC) plan is successfully implemented by all the States/UTs.

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## ANNEXURE-I

ANNEXURE REFERRED TO IN PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1360 DUE FOR ANSWER ON 14.12.2022 REGARDING "BENEFICIARIES UNDER NFS".

State/UT-wise coverage of beneficiaries under the National Food Security Act, 2013 during last two years and current year.

S. No.	Name of the States/UTs	Beneficiaries covered under the National Food Security Act, 2013 (In lakh)		
		As on 31.03.2021	As on 31.03.2022	As on 30.11.2022
1	Andhra Pradesh	268.22	268.22	268.22
2	Arunachal Pradesh	8.40	8.40	8.40
3	Assam	250.31	251.17	251.17
4	Bihar	871.16	871.16	871.16
5	Chhattisgarh	200.77	200.77	200.77
6	Delhi	72.78	72.78	72.78
7	Goa	5.32	5.32	5.32
8	Gujarat	341.71	345.15	344.15
9	Haryana	126.49	126.49	126.49
10	Himachal Pradesh	28.64	28.64	28.64
11	Jharkhand	263.70	264.25	264.12
12	Karnataka	401.93	401.93	401.93
13	Kerala	154.80	154.80	154.80
14	Madhya Pradesh	470.46	482.58	511.32
15	Maharashtra	700.17	700.17	700.17
16	Manipur	18.60	19.97	20.08
17	Meghalaya	21.46	21.46	21.46
18	Mizoram	6.68	6.68	6.68
19	Nagaland	14.05	14.05	14.05
20	Odisha	324.33	324.15	325.03
21	Punjab	141.51	141.51	141.51
22	Rajasthan	440.01	440.01	440.01
23	Sikkim	3.79	3.79	3.79
24	Tamil Nadu	364.69	364.69	364.69
25	Telangana	191.62	191.62	191.62
26	Tripura	24.83	24.83	24.32
27	Uttar Pradesh	1465.94	1487.44	1490.71
28	Uttarakhand	61.94	61.94	61.94
29	West Bengal	601.84	601.84	601.84
30	A&N	0.61	0.61	0.61
31	DNH&DD	2.86	3.02	2.73
32	Lakshadweep	0.22	0.22	0.22
33	Chandigarh (DBT)	2.79	2.75	2.76
34	Puducherry (DBT)	6.30	6.24	6.34
35	J&K	72.41	72.41	72.41
36	Ladakh	1.44	1.44	1.44
Total		7932.81	7972.50	8003.69

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ANNEXURE REFERRED TO IN PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1360 DUE FOR ANSWER ON 14.12.2022 REGARDING "BENEFICIARIES UNDER NFS".

**Allocation and Offtake of foodgrains under NFSA during 2019-20**

(In thousand tons)

S.No.	States/ UTs	Allocation	Offtake
1	Andhra Pradesh	1871.844	1871.205
2	Arunachal Pradesh	88.992	92.023
3	Assam	1695.132	1702.142
4	Bihar	5493.861	5404.327
5	Chhattisgarh	1384.056	1374.945
6	Delhi	450.873	436.490
7	Goa	59.045	59.045
8	Gujarat	2379.462	1924.614
9	Haryana	795.000	598.623
10	Himachal Pradesh	508.020	511.817
11	Jammu & Kashmir	748.343	756.989
12	Jharkhand	1739.514	1678.827
13	Karnataka	2608.836	2631.142
14	Kerala	1333.915	1334.324
15	Ladakh	2.736	0.000
16	Madhya Pradesh	3564.468	3394.007
17	Maharashtra	4605.192	4029.097
18	Manipur	159.122	155.855
19	Meghalaya	176.298	176.157
20	Mizoram	65.758	67.406
21	Nagaland	138.058	136.247
22	Odisha	2211.582	2047.239
23	Punjab	870.120	616.006
24	Rajasthan	2791.572	2843.387
25	Sikkim	44.324	44.081
26	Tamil Nadu	3677.752	3928.213
27	Telangana	1338.000	1354.597
28	Tripura	271.000	264.550
29	Uttarakhand	502.999	500.422
30	Uttar Pradesh	9329.515	8959.395
31	West Bengal	3970.620	3919.479
32	A & N Island	29.558	14.692
33	Chandigarh (DBT)	0.000	0.000
34	D&N Haveli	11.016	11.017
35	Daman & Diu	4.772	4.287
36	Lakshadweep	4.620	4.211
37	Puducherry (DBT)	0.000	0.000
	<b>Total</b>	<b>54925.974</b>	<b>52846.858</b>

Note: Chandigarh, Puducherry and some areas of DNH&DD are implementing the NFSA in Cash Transfer (DBT) mode.



**ANNEXURE REFERRED TO IN PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1360 DUE FOR ANSWER ON 14.12.2022 REGARDING "BENEFICIARIES UNDER NFS".**

**Allocation and Offtake of foodgrains under NFSA during 2020-21**

(In thousand tons)

S.No.	States/ UTs	Allocation	Offtake
1	Andhra Pradesh	1871.844	2147.362
2	Arunachal Pradesh	88.992	87.223
3	Assam	1694.324	1553.353
4	Bihar	5524.330	5183.855
5	Chhattisgarh	1384.056	1375.292
6	Delhi	450.690	449.472
7	Goa	58.173	56.000
8	Gujarat	2178.396	2011.139
9	Haryana	795.000	619.657
10	Himachal Pradesh	508.020	507.422
11	Jharkhand	1739.514	1760.584
12	Karnataka	2608.801	2370.616
13	Kerala	1395.973	1395.549
14	Madhya Pradesh	3443.277	3184.182
15	Maharashtra	4605.191	3988.186
16	Manipur	162.598	158.866
17	Meghalaya	176.298	174.696
18	Mizoram	65.758	64.663
19	Nagaland	138.058	138.162
20	Odisha	2224.920	2078.529
21	Punjab	870.120	466.193
22	Rajasthan	2788.073	2752.219
23	Sikkim	44.324	41.709
24	Tamil Nadu	3677.752	3535.626
25	Telangana	1338.000	1253.716
26	Tripura	271.192	243.011
27	Uttarakhand	502.999	515.699
28	Uttar Pradesh	9436.967	9003.628
29	West Bengal	3970.620	3941.558
30	A & N Island	29.558	16.919
31	Chandigarh (DBT)	0.000	0.000
32	D&N Haveli and Daman & Diu	15.892	14.573
33	Jammu & Kashmir	734.654	695.986
34	Ladakh	16.427	15.040
35	Lakshadweep	4.620	3.492
36	Puducherry (DBT)	0.000	0.000
	<b>Total</b>	<b>54815.412</b>	<b>51804.174</b>

Note: Chandigarh, Puducherry and some areas of DNH&DD are implementing the NFSA in Cash Transfer (DBT) mode.

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**Allocation and Offtake of foodgrains under NFSA during 2021-22**

(In thousand tons)

S.No.	States/ UTs	Allocation	Offtake
1	Andhra Pradesh	1871.844	1750.856
2	Arunachal Pradesh	88.996	79.840
3	Assam	1694.726	1616.667
4	Bihar	5527.100	4890.761
5	Chhattisgarh	1384.056	1376.739
6	Delhi	448.682	402.235
7	Goa	59.045	58.223
8	Gujarat	2175.742	2014.515
9	Haryana	795.000	640.430
10	Himachal Pradesh	508.020	504.634
11	Jharkhand	1724.899	1501.655
12	Karnataka	2608.820	1839.458
13	Kerala	1425.049	1372.519
14	Madhya Pradesh	3165.838	3064.797
15	Maharashtra	4605.192	3515.638
16	Manipur	130.994	121.623
17	Meghalaya	176.298	172.013
18	Mizoram	65.758	64.360
19	Nagaland	138.058	132.705
20	Odisha	2244.231	1991.198
21	Punjab	870.120	879.690
22	Rajasthan	2770.584	2543.827
23	Sikkim	44.324	41.475
24	Tamil Nadu	3677.752	2946.119
25	Telangana	1338.000	1292.128
26	Tripura	271.231	213.153
27	Uttarakhand	502.999	570.108
28	Uttar Pradesh	9782.054	8528.748
29	West Bengal	3970.620	3817.032
30	A & N Island	29.558	20.927
31	Chandigarh (DBT)	0.000	0.000
32	D&N Haveli and Daman & Diu	15.421	14.422
33	Jammu & Kashmir	734.654	561.973
34	Ladakh	16.427	15.238
35	Lakshadweep	4.620	4.844
36	Puducherry (DBT)	0.000	0.000
	<b>Total</b>	<b>54866.713</b>	<b>48560.549</b>

Note: Chandigarh, Puducherry and some areas of DNH&DD are implementing the NFSA in Cash Transfer (DBT) mode.

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**Allocation and Offtake of foodgrains under NFSA during 2022-23 (Upto November, 2022)**

**(In thousand tons)**

S. No.	States/ UTs	Allocation	Offtake
1	Andhra Pradesh	1247.896	1236.034
2	Arunachal Pradesh	59.331	59.741
3	Assam	1130.087	1172.453
4	Bihar	3684.734	3372.354
5	Chhattisgarh	922.704	920.556
6	Delhi	299.125	305.542
7	Goa	39.363	36.352
8	Gujarat	1458.069	1365.582
9	Haryana	530.000	479.732
10	Himachal Pradesh	338.680	339.722
11	Jharkhand	1161.031	1189.223
12	Karnataka	1739.224	1256.585
13	Kerala	950.033	985.443
14	Madhya Pradesh	2115.779	1820.538
15	Maharashtra	3070.126	2056.645
16	Manipur	90.743	89.479
17	Meghalaya	117.532	114.590
18	Mizoram	43.839	42.861
19	Nagaland	92.039	87.098
20	Odisha	1499.804	1791.381
21	Punjab	580.080	507.647
22	Rajasthan	1847.056	1644.181
23	Sikkim	29.549	26.275
24	Tamil Nadu	2451.835	1832.153
25	Telangana	892.000	883.743
26	Tripura	180.818	150.432
27	Uttarakhand	335.328	306.497
28	Uttar Pradesh	6578.759	5201.689
29	West Bengal	2647.080	2566.070
30	A & N Island	19.705	15.137
31	Chandigarh (DBT)	0.000	0.000
32	D&N Haveli and Daman & Diu	10.125	10.278
33	Jammu & Kashmir	489.769	330.908
34	Ladakh	10.951	12.233
35	Lakshadweep	3.080	3.229
36	Puducherry (DBT)	0.000	0.000
	Total	36666.272	32212.386

Note: Chandigarh, Puducherry and some areas of DNH&DD are implementing the NFSA in Cash Transfer (DBT) mode.

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**ANNEXURE REFERRED TO IN PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1360 DUE FOR ANSWER ON 14.12.2022 REGARDING "BENEFICIARIES UNDER NFS".**

**Details of Budget allocated and Released under Food Subsidy and Central assistance under the scheme "Assistance to State Agencies for intra-state movement of foodgrains and FPS dealers' margin under NFSA" (As on 30.11.2022).**

(In Crore)				
FY	Schemes	Budget Estimates (BE)	Revised Estimates (RE)	Fund Released
2019-20	Food Subsidy to FCI **	151000.00	75000.00	119164.02
	Food Subsidy to DCP States ***	33000.00	33508.35	44944.35
	Central Assistance	4102.21	1678.78	1678.78
2020-21	Food Subsidy to FCI #	77982.54	344077.00	462789
	Food Subsidy to DCP States	37337.14	78337.77	66901.77##
	Central Assistance	3982.54	6482.54	6482.54
2021-22	Food Subsidy to FCI	202616.00	210929.00	208929.00
	Food Subsidy to DCP States	40000.00	75290.11	79789.54
	Central Assistance	4000.00	6000.00	6000.00
2022-23 (As on 30.11.22)	Food Subsidy to FCI	145919.90	-	1,05,873.00
	Food Subsidy to DCP States	60561.19	-	41854.83
	Central Assistance	6572.00	-	3156.47

\*\* For FY 2019-20, Rs.44164.02 crores in FY 2019-20 released from food subsidy has been adjusted for repayment of NSSF loan.

\*\*\* Includes Rs.11436 crore released through FCI to DCP States as part of unutilized NSSF loan.

# Over and above RE (2020-21), fund of Rs.118712 crore has been additionally allocated by MoF for the purpose of repayment of NSSF loan to FCI. Accordingly, out of total fund released to FCI in financial year 2020-21, amount of Rs.339236 crores was utilized for repayment of NSSF loan and hence as on 31.03.2021, outstanding NSSF loan of FCI was 0.

## Includes Rs.11436 crore released through FCI to DCP States as part of unutilized NSSF loan.

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**ANNEXURE-IVA**

**ANNEXURE REFERRED TO IN PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1360 DUE FOR ANSWER ON 14.12.2022 REGARDING "BENEFICIARIES UNDER NFS".**

**State/UT-wise allocation of foodgrains under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY)**

**(In thousand tons)**

<b>S. No.</b>	<b>Name of the States/UTs</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23 (Upto November, 2022)</b>
1	Andhra Pradesh	1072.920	1475.218	1206.995
2	Arunachal Pradesh	32.845	46.219	37.815
3	Assam	1006.117	1380.988	1130.251
4	Bihar	3474.654	4791.399	3920.235
5	Chhattisgarh	803.080	1104.235	903.465
6	Delhi	290.933	400.290	327.510
7	Goa	21.280	29.270	23.948
8	Gujarat	1530.143	1883.878	1551.681
9	Haryana	505.960	695.695	569.205
10	Himachal Pradesh	114.578	157.545	128.901
11	Jharkhand	1054.801	1451.459	1188.611
12	Karnataka	1607.720	2210.615	1808.685
13	Kerala	619.200	851.401	696.601
14	Madhya Pradesh	2185.680	2654.248	2171.628
15	Maharashtra	2800.680	3850.920	3150.751
16	Manipur	98.526	105.942	90.262
17	Meghalaya	85.821	118.003	96.548
18	Mizoram	26.729	36.752	30.070
19	Nagaland	56.187	77.258	63.211
20	Odisha	1250.609	1783.081	1462.648
21	Punjab	565.800	778.322	636.809
22	Rajasthan	1786.480	2420.068	1980.056
23	Sikkim	15.152	20.833	17.045
24	Tamil Nadu	1429.348	2005.815	1641.121
25	Telangana	766.480	1053.920	862.299
26	Tripura	99.788	136.745	110.960
27	Uttarakhand	247.787	340.670	278.730
28	Uttar Pradesh	5802.846	8126.602	6698.379
29	West Bengal	2407.351	3310.107	2708.270
30	A & N Island	2.434	3.347	2.739
31	Chandigarh (DBT)	10.676	15.107	12.379
32	D&N Haveli and Daman & Diu	11.483	15.563	13.581
33	Jammu & Kashmir	289.462	398.259	325.848
34	Ladakh	5.756	7.914	6.475
35	Lakshadweep	0.880	1.201	0.981
36	Puducherry (DBT)	25.315	34.396	28.219
	<b>Total</b>	<b>32105.501</b>	<b>43773.285</b>	<b>35882.911</b>

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**ANNEXURE-IVB**

**ANNEXURE REFERRED TO IN PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1360 DUE FOR ANSWER ON 14.12.2022 REGARDING "BENEFICIARIES UNDER NFS".**

**State/UT-wise allocation of foodgrains under the Atma Nirbhar Bharat Package (ANBP)**

<b>S. No.</b>	<b>States/UTs</b>	<b>Allocation under ANBP (May – June, 2020) (In MTs)</b>
1	Andaman & Nicobar Islands	61
2	Andhra Pradesh	26823
3	Arunachal Pradesh	821
4	Assam	25153
5	Bihar	86450
6	Chandigarh	275
7	Chhattisgarh	20077
8	Daman & Diu D&NH	285
9	Delhi	7273
10	Goa	532
11	Gujarat	38254
12	Haryana	12649
13	Himachal Pradesh	2864
14	Jammu And Kashmir	7241
15	Jharkhand	26370
16	Karnataka	40193
17	Kerala	15480
18	Ladakh	144
19	Lakshadweep	22
20	Madhya Pradesh	54642
21	Maharashtra	70017
22	Manipur	2457
23	Meghalaya	2146
24	Mizoram	668
25	Nagaland	1405
26	Odisha	32360
27	Puducherry	628
28	Punjab	14145
29	Rajasthan	44662
30	Sikkim	379
31	Tamil Nadu	35734
32	Telangana	19162
33	Tripura	2483
34	Uttar Pradesh	142033
35	Uttarakhand	6196
36	West Bengal	60184
<b>Total</b>		<b>800268</b>

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